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Title: Papers laid on the Table by the Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । श्री जी किशन रेड्डी ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, on behalf of Shri Pralhad Joshi, I beg to lay on the Table a copy of the Notification No. S.O.4477(E) (Hindi and English versions) published in Gazette of India dated 17th December, 2019, making certain amendments in the Notification No. G.S.R.3245(E) dated 19th December, 2014 under subsection (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015.

[Placed in Library, See No. LT 2184/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, on behalf of Shri Hardeep Singh Puri, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2018-2019.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2185/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2018-2019.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2018-2019, together with Audit Report thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2186/17/20]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco 2 Board, Guntur, for the year 2018-2019, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2018-2019.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2187/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PRAKASH): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 40 of the Bureau of Indian Standards Act, 2016:-

- (1) The Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Order, 2019 published in Notification No. S.O.4353(E) in Gazette of India dated 5th December, 2019.
- (2) The Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Order, 2019 published in Notification No. S.O.4354(E) in Gazette of India dated 5th December, 2019.
- (3) The Aluminium Foil (Quality Control) Order, 2020 published in Notification No. S.O.687(E) in Gazette of India dated 13th February, 2020.
- (4) The Cables (Quality Control) Order, 2020 published in Notification No. S.O.280(E) in Gazette of India dated 21st January, 2020.
- (5) The Steel Tubes (Quality Control) Order, 2020 published in Notification No. S.O.281(E) in Gazette of India dated 21st January, 2020.

[Placed in Library, See No. LT 2188/17/20]

**THE MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN
THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC
ENTERPRISES (SHRI ARJUN RAM MEGHWAL):**

Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Parliamentary Affairs for the year 2020-2021.

[Placed in Library, See No. LT 2189/17/20]

13.31 ½ hrs

STANDING COMMITTEE ON COMMERCE

152nd and 153rd Reports